

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No.2631 of 2018**

Brajesh Kumar Verma ..... **Petitioner**

**Versus**

The State of Jharkhand & Ors. .... **Respondents**

**With**

**W.P.(S) No.880 of 2019, W.P.(S) No.1057 of 2019,  
W.P.(S) No.1035 of 2019, W.P.(S) No.1959 of 2017,  
W.P.(S) No.3206 of 2018, W.P.(S) No.4548 of 2015,  
W.P.(S) No.4552 of 2015, W.P.(S) No.461 of 2019,  
W.P.(S) No.5490 of 2015, W.P.(S) No.558 of 2019,  
W.P.(S) No.7736 of 2017, W.P.(S)No.1323 of 2017, &  
W.P.(S) No.4206 of 2019**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA  
HON'BLE MR. JUSTICE RAJESH KUMAR**  
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For the Petitioners : M/s. Pandey Neeraj Rai,  
Ganesh Pathak,  
R. Krishna, Rajesh Kumar,  
Lukesh Kumar, Advocates  
For the Respondents : Mr. L.C.N. Sahdeo, Advocate  
Mr. (Dr.) A. K. Singh, Advocate  
Mr. S. Piprawall, Advocate  
Mr. S. K. Sharma, Advocate

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**10/Dated: 11<sup>th</sup> September, 2020**

1. Learned counsels for the petitioners and learned counsels for the respondents, are present.
2. On prayer of learned counsels for the parties, office to list the petitions on **18.09.2020**.

**(Amitav K. Gupta, J.)**

**(Rajesh Kumar, J.)**

Chandan/-